

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1838**

TO BE ANSWERED ON THE 7TH AUGUST, 2024/ SRAVANA 16, 1946 (SAKA)

CENTRAL ASSISTANCE FOR FLOOD RELIEF

**1838 SHRI DIGVIJAYA SINGH:
 SHRI HARIS BEERAN:
 SMT. RANJEET RANJAN:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the list of State Governments that have requested additional funds under the National Disaster Response Fund (NDRF) between January 2023 and June 2024, including total funds requested and date of request;

(b) the details of additional funds released to States under NDRF, including total amount allocated, funds released so far and date of release; and

(c) the steps Government is taking to ensure timely disbursal of funds under both the NDRF and the State Disaster Response Fund (SDRF)?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): The details of funds requested by the State Governments and released under National Disaster Response Fund (NDRF) during last two years i.e. 2022-23 to 2023-24 is given in Annexure. During 2024-25 (as on 31.07.2024), Inter-Ministerial Central Teams (IMCTs) have been constituted for on-the-spot assessment of damages due to cyclonic storm Remal in Mizoram and Manipur, floods/landslides in Assam and landslides in Kerala. Mizoram and Manipur have submitted memorandum for additional financial

assistance from NDRF for Rs. 216.73 crore and 711.43 crore, respectively. Additional financial assistance from NDRF is considered as per the established procedure.

Further, the States, while preparing their Memorandum seeking additional financial assistance from NDRF, generally include ineligible items and assess the expenditure beyond the prescribed norms. It is mentioned that funds under NDRF are provided for immediate relief and not for long term rehabilitation and resettlement works. This is the reason for the variation in the demands submitted by the States and the amount approved by the Central Government.

(c): The allocation of State Disaster Response Fund (SDRF) to States is based on the recommendations of successive Finance Commissions, set up under Article 280 of the Constitution, from time to time. Further, the disbursal of assistance from SDRF and NDRF is governed by the Guidelines and Items and Norms of assistance, which are framed in consultation with all stakeholders, including States and are available on Ministry of Home Affairs' website <https://ndmindia.mha.gov.in>. The Central Government releases its share of SDRF to State Governments in two equal installments (1st in June and 2nd in December) as per the established procedure, subject to fulfillment of conditions of the guidelines.

Details of funds requested by State Governments and released under National Disaster Response Fund (NDRF) during last two years i.e. 2022-23 and 2023-24

(Rs. in crore)

S. No.	State	Calamity	Sought from State Government	Amount Approved by High Level Committees (HLC's)	Amount released from NDRF#
2022-23					
1.	Assam	Flood/Landslides	1309.50	520.466	160.936
2.	Gujarat	Flood	152.72	82.528	0.00
3.	Karnataka	Flood/Landslides	1944.47	941.04	939.83
4.	Meghalaya	Flash Flood/Flood/Landslides	143.616	47.326	0.00
5.	Nagaland	Flash Flood/Flood/Landslides	139.40	68.02	68.02
6.	Himachal Pradesh	Flood, Landslide & cloudburst	2516.82	239.31	214.26
7.	Andhra Pradesh	Flood	219.22	142.92	0.00
8.	Maharashtra	Flood/Landslide	3902.62	577.50	0.00
9.	Sikkim	Flood	267.79	47.43	46.89
2023-24					
1.	Gujarat	CycloneBiparjoy	704.20	338.24	0.00
2.	Himachal Pradesh	Flood, Cloudburst, landslide	1887.34	633.73	597.98
3.	Andhra Pradesh	Cyclone Michaung	885.98	366.42	0.00
4.	Assam	Flood, Landslide	117.67	73.98	0.00
5.	Sikkim	Flood, Flash Flood, Landslide	481.83	245.47	219.205
6.	Tamil Nadu	Cyclone Michaung	2070.04	285.54	276.10
7.	Tamil Nadu	Flood	2526.74	397.13	

#Fund release after adjusting 50% of the opening balance available in the SDRF of the State in the beginning of the Financial Year.
